

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated -21-04-2017

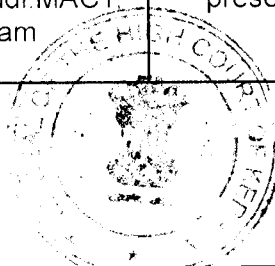
PROCEEDINGS

Judiciary –General Transfers, 2017 of District Judges – Orders issued.

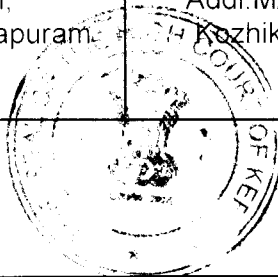
ORDER No. B1- 62 / 2017(1)

As part of the General Transfers, 2017 of District and Sessions Judges in the Kerala State Higher Judicial Service, following orders are issued. The officers at Column II are posted as shown against their names in column III. They will hand over charges to the officers at Column IV and take charge at their respective stations from the officers shown in column V.

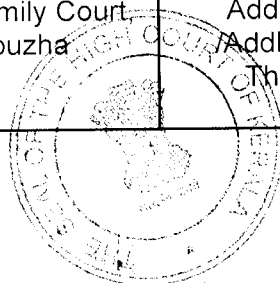
<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Sri.P Madhavan Enquiry Commissioner & Spl. Judge, Muvattupuzha	Judge, Family Court, Muvattupuzha	On relief from the present post	Sri. Jose Thomas (Rtd. District Judge functioning as Judge, Family Court, Muvattupuzha)
2	Shri Suresh Kumar Paul, Spl. Judge(SC/ ST(POA) Act cases), Mannarkkad	Special Judge [SC/ST (POA) Act cases], Manjeri	District Judge, Palakkad	District Judge, Manjeri
3	Shri R.Reghu, Special Judge (Idamalayar Investigation)/Addl DJ-V, Ernakulam	Additional District Judge-I, Ernakulam	Shri K.S.Sarathchandran (Sl.No.22)	Addl.DJ-II, Ernakulam
4	Shri Muhammed Vaseem, Addl. District Judge-I, Mavelikkara	Additional District Judge-I, Thrissur	Add. District Judge- III/Addl. MACT, Mavelikkara	Addl. DJ-IV/ Addl. MACT, Thrissur
5	Smt. V. Shiny, Wakf Tribunal / ADJ-VI, Ernakulam	Additional District Judge-III./Addl. MACT Thrissur	Add. District Judge-II, Ernakulam	Addl. DJ-IV/ Addl. MACT, Thrissur
6	Shri B.Kalam Pasha, Spl. Judge(SPE / CBI)-III, Ernakulam	Additional District Judge-I, Alappuzha	Spl. Judge(SPE/CBI) -I/ Addl. DJ-III Ernakulam	Addl. DJ-II/ Addl. MACT, Alappuzha
7	Shri Sureshkumar C(Sr.) Chairman, Kerala Value Added Tax/AIT/STAT Addl Bench, Palakkad	Special Additional Sessions Judge (Marad cases), Kozhikode	On relief from the present post	District Judge, Kozhikode
8	Shri E. Baiju, Registrar, Kerala Administrative Tribunal, Thiruvananthapuram	Additional District Judge-I/Addl. MACT, Kollam	On relief from the present post	Addl. DJ-II/ Addl. MACT, Kollam



I	II	III	IV	V
9	Smt. K.K.Sujatha, Addl.DJ-II / MACT, Mavelikkara	Special Judge (NDPS Act cases)Addl.District Judge-II, Thodupuzha	Add.District Judge- III/Addl.MACT, Mavelikkara	Addl.DJ-I/MACT, Thodupuzha
10	Shri Muralee Krishna S, Addl.District Judge-IV / Addl.MACT, Kozhikode	Additional District Judge-IV/ Addl.MACT, Palakkad	Addl.District Judge- I/Addl.MACT, Kozhikode	Additional District Judge-III/ Addl. MACT, Palakkad
11	Shri Jobin Sebastian, Addl. District Judge for the trial of cases relating to atrocities & sexual violence towards Women & Children, Thiruvananthapuram	Additional District Judge-I, Mavelikkara	Addl.DJ- VII/Addl.MACT, Thiruvananthapuram	Add.District Judge-III/ Addl.MACT, Mavelikkara
12	Shri P.V.Balakrishnan, Spl. Judge(SPE / CBI), Thiruvananthapuram	Additional District Judge-IV/Addl.MACT, Kozhikode	Addl.DJ-IV/ Addl.MACT, Thiruvananthapuram	Addl.DJ-I/ Addl.MACT, Kozhikode
13	Shri Sasikumar P.S, Addl District Judge-II/ Addl.MACT, Manjeri	Additional District Judge-I/Addl.MACT, Kasaragod	Addl.DJ- III/Addl.MACT, Manjeri	Shri Sanu S Panicker (SI.No37)
14	Smt. Honey M.Varghese Addl. District Judge -IV/ Addl.MACT Kollam	Special Judge (SPE/CBI)-III, Ernakulam	Addl.DJ-II/ Addl.MACT, Kollam	Spl.Judge(SPE/CBI)- I/Addl.DJ-III/ Addl.MACT, Ernakulam
15	Shri A.V.Narayanan Addl.District Judge-I/ MACT, N.Paravur	Additional District Judge-II/Addl.MACT, Manjeri	Addl.DJ-VIII/ Addl.MACT, Ernakulam	Addl.DJ-III/ Addl.MACT, Manjeri
16	Shri C.Krishnakumar, Presiding Officer, Labour Court, Kannur	Wakf Tribunal/Additional District Judge-VI, Ernakulam	On relief from the present post.	Add.District Judge-II, Ernakulam
17	Shri M. Sasikumar, MACT, Attingal	Additional District Judge- II/MACT, Mavelikkara	Addl.DJ-V/ Addl.MACT, Thiruvananthapuram	Add.District Judge-III/ Addl.MACT, Mavelikkara
18	Shri R.Ramababu, Kerala Co-operative Tribunal, Thiruvanthapuram	Wakf Tribunal/ Additional District Judge-III, Kollam	On relief from the present post.	Addl.DJ-V/ Addl.MACT, Kollam
19	Smt.M.G.Padmini, MACT, Kozhikode	Kerala Co-operative Tribunal, Thiruvananthapuram	Addl.DJ-I/ Addl.MACT, Kozhikode	Officer holding the full additional charge of the post



<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
20	Shri S.Krishnakumar, Spl.Addl.Sessions Judge (Marad cases), Kozhikode	Additional District Judge-IV/Addl.MACT, Kollam	District Judge, Kozhikode	Addl.DJ-II/ Addl.MACT, Kollam
21	Shri V.Hari Nair, Spl.Judge(SC/ST(POA) Act cases), Kottarakara	Presiding Officer, Labour Court, Ernakulam	District Judge, Kollam	Officer holding the full additional charge of the post
22	Shri K.S.Sarathchandran, Wakf Tribunal / Addl.District Judge-III, Kollam	Special Judge (Idamalayar Investigations)/ Addl.DJ-V, Ernakulam	Addl.DJ-V/ Addl.MACT, Kollam	Shri R. Reghu (Sl.No.3)
23	Shri S.V.Unnikrishnan Nair, Addl.Sessions Judge (Abkari cases), Kottarakara	MACT, Pathanamthitta	Addl.DJ-VI/ Addl.MACT, Kollam	Addl.DJ-I /Addl.MACT, Pathanamthitta
24	Shri K.J.Arby, Spl.Judge(NDPS Act cases) / Addl DJ, Vadakara	Judge, Family Court, Ottappalam	Wakf Tribunal/ Addl.DJ-III/ Addl.MACT, Kozhikode	MACT/Addl.DJ, Ottappalam
25	Shri G.Girish, Addl.District Judge, Neyyattinkara	Addl.Sessions Judge (Abkari cases), Kottarakara	Addl.DJ-II, Thiruvananthapuram	Addl.DJ-VI/ Addl.MACT, Kollam,
26	Shri C.Pratheepkumar, Judge, Family Court, Alappuzha	Special Judge (SC/ST (POA) Act cases), Kottarakara	District Judge, Alappuzha	District Judge, Kollam
27	Shri K.Subhadramma, Spl. Judge(SC/ST(POA) Act cases) Manjeri	Additional District Judge for the trial of cases relating to atrocities towards women and children, Kozhikode	District Judge, Manjeri	District Judge, Kozhikode
28	Shri V.O Ajayakumar, P.O, Labour Court, Ernakulam	MACT, Kozhikode	On relief from the present post	Addl.DJ-I/ Addl.MACT, Kozhikode
29	Shri Johny Sebastian, Addl. District Judge for the trial of cases relating to atrocities & sexual violence towards Women & Children, Kozhikode	Special Judge (SPE/CBI), Thiruvananthapuram	District Judge, Kozhikode	Addl.DJ-IV/ Addl.MACT, Thiruvananthapuram
30	Shri K.E.Salih, Judge, Family Court, Ottappalam	MACT, Thiruvananthapuram	MACT/Addl.DJ, Ottappalam	Addl.DJ-V/ Addl.MACT, Thiruvananthapuram
31	Shri Nixon M. Joseph Addl.District Judge-III/Addl.MACT, Thrissur	Judge, Family Court, Alappuzha	Addl.DJ-IV Addl.MACT, Thrissur	District Judge, Alappuzha



I	II	III	IV	V
32	Smt. V.S.Bindukumari, Addl.District Judge- V/AddlMACT, Kottayam	Judge, Family Court, Chavara	Addl.DJ- IV/Addl.MACT, Kottayam	Judge, Family Court, Kollam
33	Shri M.V.Rajakumara, Addl.District Judge- III/Addl MACT, Thalassery	MACT, Vadakara	Addl.DJ-I/ Addl.MACT, Thalassery	Addl.DJ-I/ Addl.MACT, Kozhikode
34	Smt.Ambika K.S., Addl.District Judge- VII/Addl MACT, Ernakulam	Presiding Officer, Labour Court, Kollam	Addl.DJ-II, Ernakulam	Officer holding the full additional charge of the post
35	Shri P. N.Vinod, MACT, Neyyattinkara	Additional District Judge-II/Addl.MACT, Thalassery	Addl.DJ-VI/ Addl.MACT, Thiruvananthapuram	Addl.DJ- I/Addl.MACT, Thalassery
36	Shri Biju Menon K Presiding Officer, Labour Court,Kozhikode.	Addl.District Judge-VII/ Addl.MACT, Ernakulam	On relief from the present post.	Addl.DJ-II, Ernakulam
37	Shri.Sanu S.Panicker, Additional District Judge- I/Addl.MACT, Kasaragod	Additional District Judge-II/Addl.MACT, Kasaragod	Shri. Sasikumar P S (Sl.No.13)	Assume Charge

Sri.Jose Thomas, Retired District Judge, functioning as Judge, Family Court Muvattupuzha will hand over the charge of his office to Sri.P Madhavan (Sl.No.1)

The Officers at Sl.No 1, 2, 7,9,11,14,16,18,19,21 to 26, 28 to 34 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

The officers at Sl.No.1, 3 and 37 are not eligible for Transfer Grant and Joining time.

All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

All officers transferred by these proceedings are directed to take charge in their new posts on the reopening of courts after summer vacation.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.

(By Order)



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K Babu

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(37 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2(A), B3(A), B4(A), B5(A), C1, D2 , E1 & I1 seats & e-Courts Cell,
Computer Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.